

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/Ind-3252/9/HDB/2017
NAME OF THE COMPANY	MPR Refractories Ltd
NAME OF THE PETITIONER(S)	Komal Atomizer Pvt Ltd
NAME OF THE RESPONDENT(S)	MPR Refractories Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
*			
			4

None appears for the Petitioner and Respondent.

This office has raised several objection in the CP. However, the Petitioner failed to comply with the objections, even though the CP is filed on 07.09.2017. Post the case on 09.10.2017 under the Caption "for dismissal"

Member (T)

Member (J)

bm